

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.323
24/ND/08

IN THE MATTER OF:

Ms. Veena Gupta

Vs.

M/s. Standard Portfolios Pvt. Ltd. & ors.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 397/398

Order delivered on 13.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appears for the parties. In the interest of justice, the matter is adjourned to
09.03.2023.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)